

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-129-2020

Mohammad Shahid alias
Sahid Siddique

...Applicant.

Versus

State and anr.

... Respondents

Shri D. Dhond, Advocate for the applicant.

Shri M. Amonkar, Addl. Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 22 December, 2020

P.C.

The learned Additional Public Prosecutor seeks time to file reply.

Post the matter after vacation.

DAMA SESHADRI NAIDU, J.

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